

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 93/(MAH)/2013
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE PARTIES: Mr. Anilkumar Poddar
V/s.
M/s. Kadamb Construction Ltd.

SECTION OF THE COMPANIES ACT: 219 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	ANIL KUMAR PODDAR	Anilkumar Poddar	Anil Kumar Poddar 2/9/16
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Orders

CP. No. 64,86,87,89,90,91,93,97 to 99/219/CLB/MB/MAH/2013

Petitioner is present. There is no representation on the respondent's side. Since the matter has come first time before the bench, the matter is posted on 20.10.2016. The petitioner is directed to inform the date of next hearing to the respondents.

sd/-

(M.K.Shrawat)
Member (J)

sd/-

(V.Nallasenapathy)
Member(T)

Dated 2nd September, 2016